

Calcutta High Court (Appellate Side)

Scrutiny List From 07-09-2021 To 07-09-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1595/2021	SYED EJAZUDDIN HOSSAIN MEERZA	IFTEKAR MUNSHI	28-09-2021	TYPE COPY OF THE HAND WRITTEN ORDER DATED 16-08-2021 IS REQUIRED
2	CO	1603/2021	TITAGARH INDUSTRIES LTD.	ANYAPURBA BANERJEE	28-09-2021	1 LIST OF DATES AND SYNOPSIS HAS EXCEEDED THE STIPULATED LIMIT OF 2 PAGES. 2. NO XEROX COPY OF THE ORDER IS ATTACHED AFTER THE PRESENTATION FORM. 3.PIN CODE NUMBER IS NOT PRESENT IN THE ADDRESS OF RESPONDENT NO 3
3	CO	1607/2021	PUTUL PAUL	Kunal Ganguly	28-09-2021	FULL PIN CODE NUMBER IS NOT PRESENT IN THE ADDRESS OF THE PETITIONER.
4	CO	1609/2021	SRI SRI LAKSHMI THAKURANI	ABHISHEK SHAW	28-09-2021	1) SYNOPSIS AND SHORT LIST OF DATES ARE NOT ATTACHED.
5	CO	1610/2021	HEMANGA CHANDRA DE	SANANDA GANGULI	28-09-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING) 2. XEROX ORDER COPY IS NOT ATTACHED AFTER PRESENTATION FORM.
6	CO	1611/2021	MUKTAR HOSSAIN AND ORS	DEBASIS SUR	28-09-2021	1) NOTORIAL STAMP IS NOT GIVEN AT THE CORRECTION PLACE AT THE THIRD PAGE OF THE PETITION.
7	CRM	6015/2021	SUMITRA JANA	GOURANGA KUMAR DAS	28-09-2021	THE DISTRICT NAME WRITTEN ON THE FIRST PAGE OF THE PETITION IS WRONG
8	CRM	6023/2021	ABDUL HANNAN @HANNAN ALI	AMIT ROY	28-09-2021	THERE IS NO STATEMENT REGARDING REJECTION IN THE LOWER CT IN THE FIRST PARAGRAPH.
9	CRM	6024/2021	TARIKUL ISLAM	SOUPAL CHATTERJEE	28-09-2021	THERE IS NO STATEMENT REGARDING REJECTION IN THE LOWER CT IN THE FIRST PARAGRAPH.
10	CRMSPL	24/2021	BANDANA DAS	NAVANIL DE	28-09-2021	1) NO DECLARATION ABOUT WHETHER THIS APPEAL IS FILED WITHIN TIME OR NOT AT THE BACKSHEET OF THE PETITION.
11	CRR	1795/2021	BANKEY LAL CHOUDHARY AND ANR	SANKET SARAWGI	28-09-2021	1.SHORT LIST OF DATES,SYNOPSIS AND XEROX ORDER COPY ARE NOT ATTACHED AFTER PRESENTATION FORM.2. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING)
12	CRR	1800/2021	BANKEY LAL CHOWDHURY AND ORS	SANKET SARWGI	28-09-2021	1) SYNOPSIS, SHORT LIST OF DATES AND PHOTO COPY OF THE ORDER ARE NOT ATTACHED
13	CRR	1806/2021	SHARAD AGARWALLA	BRIJENDRA PRATAP SINGH	28-09-2021	THE SALUTATION OF THE HONOURABLE CHIEF JUSTICE IS NOT PROPER.

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14	CRR	1808/2021	BAHAR SHAIKH@BAHAR SK.	SOURAV MUKHERJEE	28-09-2021	NO XEROX COPY OF THE ORDER WITH SYNOPSIS
15	CRR	1811/2021	BIBHA NASKAR AND ORS	INDRA KANT JHA	28-09-2021	1) PIN CODE OF THE FIRST RESPONDENT IS NOT GIVEN
16	WPA	14207/2021	TITAGARH WAGONS LIMITED AND ORS	MADHURIMA DAS	28-09-2021	1. SYNOPSIS AND LIST OF DATES HAS EXCEEDED THE STIPULATED LIMIT OF 2 PAGES.
17	WPA	14228/2021	RADHABALLAV PRADHAN	MANARANJAN JANA	28-09-2021	01. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING).

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